

- For Repair and Overhaul (RoH) Facility for Adour Mk 871-07 engines, GoI has sanctioned ₹ 205.65 crore in March, 2016.
- For ramping up of manufacturing facility of Light Combat Aircraft (LCA) Tejas from existing 8 to 16 aircraft per annum, GoI has sanctioned ₹ 1381.04 crore in March, 2017 with 50% funding by GoI.
- For enhancement of RoH capacity of Su-30 MKI from existing 15 to 20 aircraft and aggregates from 15 to 35 aircraft sets per annum, GoI has sanctioned ₹ 1324.33 crore in April, 2017.
- For establishment of RoH facility for 3 Line Replaceable Units (LRUs) of Adour Mk 871-07 engines fitted on Hawk Mk 132 aircraft GoI has sanctioned ₹ 60.72 crore in August, 2017.

(b) and (c) The details of investment, Revenue and profit made by HAL during the last 3 years and the current year are as below:—

Particulars	(₹ in crore)			
	2015-16	2016-17	2017-18	2018-19 (Upto September, 2018)
Capital Investment	1430	1514	1452	418
Revenue from Operations (Net)	16758	17950	18519	5424
Profit After Tax	1998	2616	2070	650

In the Financial Year 2018-19 upto second quarter *i.e.* September, 2018 compared with corresponding quarter of Financial Year 2017-18, HAL has registered 3% increase in revenue and 63% increase in profit.

Post-retirement medical benefits to SSC officers

768. SHRI DEREK O'BRIEN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has denied post-retirement medical benefits to Short-Service Commission (SSC) officers of the armed forces; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) The Government has recently formulated a special scheme to mitigate the hardships of Short Service Commissioned Officers (SSCOs) and Emergency Commissioned Officers (ECOs) in obtaining medical facilities after their release. The same is being processed for approval of the Cabinet.